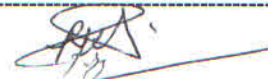


**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 21.07.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

| C.P. No. or C.A. No. | T.P. No. | Purpose | Section | Name of the Parties M/s. / Mr. |
|----------------------|-----------|---------|----------|---|
| CA 105/16 | TP 201/17 | Hearing | 391/ 394 | Matheson Bosanquet Enterprises Pvt.Ltd. |

| SL. NO. | NAME (IN CAPITAL) & PHONE NUMBER | REPRESENTATION TO WHOM | SIGNATURE |
|---------|----------------------------------|------------------------|---|
| 1. | Penkal. K. Arjun | Adv. for Petitioner |  |

Counsel for petitioner is present. He reported that he has filed one IA for amendment of appointed date.

Registry is directed to check and put up note and counsel to pay the required fee.

List it on 03.08.2017.


MEMBER (J)


MEMBER (T)